

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3099
ANSWERED ON:19.08.2011
HIV/AIDS BILL
Sudhakaran Shri K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the HIV/AIDS Bill is still pending for introduction in Parliament;
- (b) if so, the reasons therefor;
- (c) whether there have been widespread agitations by HIV/AIDS victims to enact the legislation to end the widespread discrimination of HIV/AIDS affected in different spheres of life;
- (d) if so, the details thereof;
- (e) whether the Government recognizes that the stigma associated with HIV/AIDS could not be fought only through medical intervention or public health measures, as it has larger socio-economic implications; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRIS. GANDHISELVAN)

- (a) Yes.
- (b) Contents of the Bill are being examined.
- (c) & (d) Representations have been received primarily from NGOs and networks of people living with HIV for introduction of the Bill in Parliament. The draft of the Bill is being examined by the Department of AIDS Control.
- (e) & (f) Yes. The Department of AIDS Control has developed and implemented successful communication strategies for generating awareness and information on HIV and AIDS and services related to it. It has undertaken mainstreaming trainings which cover issues of stigma and partnering with different Ministries, private sector for strengthening HIV/AIDS interventions in the world of work, civil society organizations, religious organizations, media, women's organizations and People Living with HIV/AIDS (PLHA) networks to address issues of stigma and socio economic implications associated with HIV/AIDS.